



File No: TIC-B02/1/2026-IMPORTS-FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Trade and International Cooperation Division)
FDA Bhawan, Kotla Road, NewDelhi-110002

Dated: 10th August, 2026

PUBLIC NOTICE

Subject: Declaration of Non-Food Grade item in the Bill of Entry

The Food Safety and Standards Authority of India regulates import of food articles under the Food Safety and Standards Act, 2006 and the Food Safety and Standards (Import) Regulations, 2017.

2. It has been observed that a large number of Bills of Entry pertaining to non-food grade items, particularly items having dual food/non-food use under the same HSN code, are being routed to FSSAI for clearance.
3. To address this issue, importers/customs brokers may declare the qualifier "NFG" in ICEGATE to indicate non-food end use. The use of "NFG" in the SWIFT system will enable correct PGA routing and prevent non-applicable Bills of Entry from being referred to FSSAI.
4. Accordingly, Importers/Customs Brokers are advised to use the qualifier "NFG" while filing Bills of Entry under Single Window, for appropriate PGA routing/ non-routing, as applicable.
5. This is in line with the Customs Circular dated 22.04.2026 issued by the Central Board of Indirect Taxes and Customs regarding declaration of Non-Food Grade items in Bills of Entry.
6. This issues with the approval of the Competent Authority.

Yours sincerely,

(Manvesh Kumar, IRS)

Director (Trade and International Cooperation)
dir-imports@fssai.gov.in

To,

1. All Food Importers / Importer Associations
2. All Customs Brokers / Custom House Agents
3. DG Systems, CBIC
4. Joint Secretary, Customs, CBIC
5. ADG ICEGATE, SWIFT, CBIC
6. ADG, NCTC, CBIC, Mumbai

7. All Regional Directors, FSSAI
8. All Authorised Officers, FSSAI at Ports of Entry
9. All FSSAI Notified Laboratories
10. IT Division, FSSAI – for uploading on FSSAI Website

Copy for information to:

1. PA to Chief Executive Officer, FSSAI
2. Executive Director, FSSAI
3. Guard File